

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:348

ANSWERED ON:26.02.2013

NAXAL ACTIVITIES

Abdulrahman Shri ;Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Bali Ram Dr. ;Biju Shri P. K.;Chaudhary Shri Arvind Kumar;Choudhary Shri Nikhil Kumar;Dharmshi Shri Babar Gajanan;Gowda Shri D.B. Chandre;Panda Shri Prabodh;Putul Kumari Smt. ;Reddy Shri Modugula Venugopala ;Singh Shri Jagada Nand;Singh Shri Mahabali;Sugumar Shri K. ;Tarai Shri Bibhu Prasad;Vardhan Shri Harsh;Viswanathan Shri P.;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of naxal attacks have been reported from various parts of the country;
- (b) if so, the details of cases reported along with the number of civilians and security personnel killed/injured and the number of naxalites killed/arrested during the last six months, State-wise;
- (c) whether the Government has recently proposed to raise specialized forces and train them to deal with naxalism effectively;
- (d) if so, the details thereof along with the number of personnel deployed and the financial assistance given to the States to tackle naxalism, State-wise; and
- (e) the comprehensive measures taken by the Government to deal with naxalism in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Yes, Madam. Several cases of naxal violence have been reported in various parts of the country from time to time. The details of Naxal violence profile is given at Annex-I. The details of civilians killed, Security Force personnel killed, naxals killed and naxals arrested during last six months (from 1 August 2012 to 31 January 2013) in LWE affected areas in the country are given below:

Incidents 533
Civilians killed 127
Security Forces killed 43
Naxals killed 30
Naxals arrested 871

(c) & (d): The Government is implementing the Special Infrastructure Scheme (SIS) in LWE affected states with a view to cater to critical security infrastructure gaps. It is proposed to continue the scheme in 12th Plan with an added objective of funding upgradation special forces in some of the LWE affected states in order to effectively combat the LWE. The details of financial assistance given to the LWE affected States under the SIS during last four years are given at Annex-II.

(e): The Government of India implements a holistic long-term policy in the areas of security, development, ensuring rights of local communities, improving governance and perception management to combat LWE. Apart from deployment of Central Armed Police Forces (CAPFs), most of the security related measures, are aimed at assisting capacity building by the State Forces. On the development front, an Integrated Action Plan (IAP), covering 82 Selected Tribal and Backward Districts aimed at providing public infrastructure and services, is under implementation. Further, a Road Requirement Plan(RRP-I) is also implemented in 34 LWE affected districts. An Empowered Group of Officers closely monitors the progress of flagship schemes. Special emphasis is being laid on implementation of Forest Rights Act and ensuring entitlement of local communities over Minor Forest Produce.

It is the belief of the Government of India that the present holistic policy will yield the desired results against LWE